

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 24/2025

AWADESH KUMAR

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

[ONLY CRIMINAL APPEAL NO. 25 OF 2025 IS LISTED UNDER THIS ITEM]
IA No. 82200/2022 - EXEMPTION FROM FILING O.T.

WITH

CrI.A. No. 25/2025 (II)

FOR ADMISSION and I.R. and IA No.173620/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.173622/2023-EXEMPTION FROM
FILING O.T.

Date : 15-07-2025 These matters were called on for hearing today.

For Appellant(s) : Mr. Niranjana Sahu, AOR

For Respondent(s) :

Ms. Shweta Yadav, Adv.
Ms. Sakshi Kakkar, AOR

UPON hearing the counsel the Court made the following
O R D E R

CrI.A. No. 25/2025

Respondent No.1 has filed counter affidavit.

Service is complete on respondent No.2 but none has
entered appearance.

Respondent No.2 is appellant in the main matter i.e.,
Criminal Appeal No. 24/2025 and is represented therein
through Mr.Niranjana Sahu, Advocate-on-record.

contd...

Copies of the Original records of High Court as well as Trial Court have been received and copy of the same has already been provided to the Ld. counsels for the parties in light of Circular F.No.01/Judl./2025, dated 10.01.2025.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

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SUJATA SINGH
Registrar